

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 2292  
TO BE ANSWERED ON 05.08.2024**

**STATUS OF STCS AND DPSS**

**2292. SHRI PRADYUT BORDOLOI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether there are any Special Training Centres (STCs) still in operation and if so, the details thereof;**
- (b) the details of STCs and District Project Societies (DPSs) under the National Child Labour Project (NCLP) following the merger of the NCLP with the Samagra Shiksha Abhiyan; and**
- (c) the details of Government Department or other body to take over the task of uploading information on rescued children on PENCIL Portal, awareness generation, facilitating vocational training and conducting baseline surveys to identify child labour in the absence of DPSs?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (c): The National Child Labour Project (NCLP) scheme has been subsumed with Samagara Shiksha Abhiyan (SSA), a Scheme of Ministry of Education with effect from 01.04.2021. Therefore, as on 31.07.2024, no Special Training Centre under NCLP scheme is operational.**

**The complaints related to child labourer are registered on PENCIL (Platform for Effective Enforcement for No Child Labour) portal which are dealt by District Nodal Officer of the respective district. The data of rescued child labourer is uploaded by the District Nodal Officer.**

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